

Action Plan for Disaster Management

818. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) details of policy declared by Government to deal with man-made and natural calamities through institutionalized Disaster Management action plan and achievement till date;

(b) the date on which the High Powered Committee on Disaster Management submitted the "National Disaster Response Plan";

(c) the salient features of the said plan, action taken and results obtained so far indicating target set for its actual implementation;

(d) whether Government propose to form a separate independent department to deal only Disaster Management; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Ministry of Home Affairs has been designated as the nodal Ministry for coordinating response and relief in case of natural calamities (except drought) and man-made disasters. The Ministry is in the process of setting up an institutionalized framework for disaster preparedness response, reduction and mitigation.

(b) The High Powered Committee on Disaster Management Plans submitted the National Disaster Response Plan alongwith its report on the 1 st of October, 2001.

(c) The said Plan provides valuable guidelines for preparing the response plans, and the suggestions given therein are being kept in view while strengthening the structures/instruments for disaster management.

(d) There is no such proposal at present.

(e) Does not arise.

One border one force to fight cross border terrorism

819. SHRI P.K. MAHESHWARI: Will the Minister of HOME AFFAIRS be pleased to state:

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RAJYA SABHA

(a) whether Government propose to raise one border one force to fight the cross border terrorism;

(b) if so, the details thereof; and

(c) by when Government propose to raise the above force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The Group of Minister on Reforming the National Security System, recommended that only one force should be deployed on one border to avoid multiplicity of forces. The recommendation of the Group of Ministers has been accepted. There is no proposal to raise any new force.

Problems faced by displaced Kashmiri Pandits in Delhi

820. SHRI MUNAWAR HASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that displaced Kashmiri Pandits registered at Delhi are not allowed to add the names of their wives and children to their Ration Cards;

(b) if so, the reasons therefor;

(c) whether it has come to the notice of Government that the Kashmiri Pandit Migrants are being harassed by the officials on this account; and

(d) whether Government are taking any action to ensure that the new entrants in the families of Kashmiri Pandit Migrants are entered into records of Ration Cards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) No, Sir.

(b) The Question does not arise.

(c) No such complaints/reports have been received by this department.

(d) The name of the new entrants are added in the ration cards on the production of birth certificate for children and marriage certificate for wives or any other reliable documents as done in the case of other ration cards, as per departmental guidelines.